

C. A. T. Bench, JAIPUR

Date of Order	Orders
20.8.96	Mr.S.Kumar, counsel for the applicant Mr.K.N.Shrimal puts his appearance and states that he has since been engaged.
Copy of order issued to applicant 2 Counsel for respondents Vick ch 7/178 to 7/179 26.8.96	The respondents have not filed any reply so far. The learned Counsel for the applicant does not want to proceed with this OA. Hence, it is dismissed as not pressed.
154/96	<i>[Signature]</i> (Ratan Prakash) Member (J)
Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That the Action is Required To Be Taken & The Case is Fit For Consignment To Record. <i>[Signature]</i> Deputy Asstt. Record Section Officer Digit. No. 3... Keeper (Judicial)	(RATAN PRAKASH) (JUDGE) MEMBER